

Loss of Railway Revenue

6340. SHRI JYOTIRMOY BOSU: Will the Minister of RAILWAYS be pleased to state:

(a) whether it has been alleged that widespread fraud was prevalent and the Railways were losing revenue on high-freighted cargoes inscribed as low freighted; and

(b) if so, the details thereof and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). No such allegation has been received from any quarter. However some Hon'ble Members raised this issue in the House and the Railway is taking all preventive measures as per extant Rules according to which cases of misdeclaration of goods, whenever detected, are promptly dealt with under the Rules to guard against such malpractices. A penalty of charging at double the highest class rate is leviable under the rules on goods detected as misdeclared. There is also a statutory provision that any person who gives such materially false account and if he is not the owner, the owner also, on conviction by a Magistrate, is liable to pay a fine upto one hundred and fifty rupees per quintal of the goods, in addition to the rate at which the freight is liable to be paid.

Criteria for Revival of Indian Labour Conference

6341. SHRIMATI PRAMILA DAN-DAVATE: Will the Minister of LABOUR be pleased to state:

(a) whether Government have finally decided to revive the Indian Labour Conference;

(b) if so, whether the criteria laid down earlier for the representation on the Indian Labour Conference will be continued; and

(c) if not, what is the proposed new criteria for equal and adequate representation for organised labour on the Indian Labour Conference?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) to (c). The pattern of representation of labour and employers in the Indian Labour Conference is that decided by the Conference itself. So far as workers' representation is concerned, it is based on the verified membership figures of the central organisations of workers. There are now additional organisations claiming to be of an All-India character and seeking representation on the conference. It has not been possible to undertake a fresh verification of membership as some of the organisations have raised certain doubts in regard to the verification procedure. Efforts are being made to sort them out. It is also proposed to convene a broad-based tripartite Labour Conference which could inter-alia discuss the future composition of the Indian Labour Conference.

आरा सासाराम रेलवे लाइन का बड़ी लाइन में परिवर्तित किया जाना

6342. श्री चन्द्र देव प्रताप वर्मा: क्या रेल मंत्री यह बताने की कृपा करेंगे कि बिहार में आरा सासाराम छोटी रेल लाइन को बड़ी लाइन में परिवर्तित करने हेतु सर्वो-क्षण कार्य के संबंध में अब तक कितनी प्रगति की जा चुकी है?

रेल मंत्रालय में उप मंत्री (श्री मल्लिकार्जुन) में 7 जुलाई, 1980 को संसद् द्वारा पारित 1980-81 के बजट (जून, 1980) में शामिल सर्वोक्षण, पहले आरा-सासाराम लाइट रेलवे जो फरवरी, 1978 में परिसमाप्त हो गयी थी, द्वारा सेवित क्षेत्र